

1
**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR
WP No. 2816 of 2024**

(IN REFERENCE (SUO MOTO) Vs THE STATE OF MADHYA PRADESH AND OTHERS)

Dated : 09-02-2024

Shri H.S. Ruprah - Additional Advocate General for the State.

When the matter was listed yesterday time was sought for by the State to file the affidavit. Today once again time is being sought for to file the affidavit.

We fail to understand as to how the State can make such a request again and again even though it is a PIL.

As a last chance, call on 12.02.2024.

**(RAVI MALIMATH)
CHIEF JUSTICE**

**(VISHAL MISHRA)
JUDGE**

SKM

